

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

TRANSFER PETITION (C) NO. 228 OF 2004

SANGHAMITRA GHOSH

Petitioner(s)

VERSUS

KAJAL KUMAR GHOSH

Respondent(s)

WITH

T.P.(CRL.) NO. 105/2004

T.P.(CRL.) NO. 171/2004

T.P.(C) NO.727/2004

T.P.(C) NO. 168/2006

Date: 20/11/2006 These Petitions were called on for judgment today.

For Petitioner(s)

Mr. Himanshu Shekhar, Adv.

For Respondent(s)

Mr. P.B.Suresh, Adv. for

M/s Temple Law Firm

Hon'ble Mr. Justice Dalveer Bhandari pronounced the judgment of the Bench comprising Hon'ble Mr. Justice G.P. Mathur and His Lordship.

The Transfer Petitions are disposed of in terms of the signed judgment.

Parties to bear their own costs.

(Parveen Kr. Chawla)

(Kanwal Singh)

Court Master

Court Mas

ter

[Reportable Signed Judgment is placed on the File]